

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 48

**CP(CAA) No. 72/Chd/Pb/2022
(2nd Motion)**

Under Section 230-232, CA 2013

In the matter of:-

Pahwa Estates and Holding Pvt. Ltd. & Ors.Transferor Company
And	
Avon Energies and Investments Ltd.Transferee Company

Due to paucity of time, the matter could not be taken up, hence,
adjourned to 31.03.2023.

Sd/-
Court Officer

March 07, 2023
VN